NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/121/2016

NAME OF THE PETITIONER(S)

: M. Swaminathan & 2 others

NAME OF THE RESPONDENT(S)

: M/s Propel Valves Private Limited & 3 others

UNDER SECTION

: 397/398, 235, 237

S.No. Name (in Capital)

Represented by

Signature

MIS. G. SIVASHANKARANIC Countel to RILLR3.

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Ms P M Vatsala, counsel for petitioner present. Shri M S Sampath, counsel for R2 and Shri G Sivashankaran, counsel for R3 to R4 are present. Counsel for petitioner stated that there is a possibility of settlement between the parties. Counsel for R2 submitted that if there is any such proposal for settlement, it is better to make both the parties to resolve the issues between them. In view of the submissions, both the counsel are directed to bring the parties on the next date of hearing to explore the possibilities of settlement between the parties. Put up on 21.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)